

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 112(ND)/2012

IN THE MATTER OF:

Rupak Gupta & Anr.

.....Petitioners

v.

M/s. Banaras House Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 397/398

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s): Ms. Ritu Bhalla, Mr. Yajur Mittal & Ms. Sanjana Sharma,
Advocates

For the Respondent(s): Mr. L.K. Bhushan & Mr. Anirudh Arunkumar, Advocates
for Respondent Nos. 4 (a) & 4 (f)

Mr. Virendra Ganda, Senior Advocate

Ms. Gauri Rishi, Mr. Abhimanyu Bhandari, Mr. L.K.
Bhushan & Mr. Anirudh Arunkumar, Advocates

ORDER

For order, see C.P. No. 37(ND)/2015.

14.11.2017

Vineet